

(c) The survey has been completed and the report is under finalisation in consultation with the Zonal Railway.

(d) An outlay of Rs. 12.25 lakhs has been provided in the Budget 1999-2000 for financial adjustments.

Violation of Human Rights by Armed Forces

2398. SHRI C.P.M. GIRIYAPPA: Will the Minister of DEFENCE be pleased to state:

(a) the details of Army personnel indicated in connection with human rights violation, during the last year; and

(b) the steps being taken to prevent such violation by Armed Forces personnel?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Eleven army personnel were indicated for human rights violations during the last year. Seven of them were dismissed from service and were also awarded imprisonment (one of them was awarded rigorous imprisonment for ten years, another for seven years). Two were sentenced to imprisonment for 89 days each. Reprimand was given in case of the remaining two.

(b) Besides awarding exemplary punishments to those found guilty of human rights violations, all the ranks are regularly sensitized through training on the human rights aspects. A formal standardised Operating Procedure has been evolved for the conduct of the counter insurgency operations to minimise inconvenience to the civilians.

Vocational Rehabilitation Centre

2399. SHRIMATI KAMAL RANI: Will the Minister of LABOUR be pleased to state:

(a) whether Delhi Development Authority has allotted some plots for the construction of a building for Vocational Rehabilitation Centre for the handicapped;

(b) if so, whether his Ministry has not been able to start construction work on these plots;

(c) if so, the reasons therefor;

(d) the estimated cost of construction of buildings during the allotment year and the present estimated cost; and

(e) the steps taken/proposed to be taken by the Government to construct the building for Vocational Rehabilitation Centres?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) Yes, Sir.

(b) and (c) The boundary wall has already been constructed. The construction could not be completed so far due to want of No Objection Certificate/grant of extension from DDA and thereafter for want of sufficient funds.

(d) The present estimated cost indicated by CPWD is about Rs. 7,89,60,000. As no estimate was worked out during the year of allotment, no comparison can be made.

(e) Based on approval of Standing Finance Committee of the Ministry of Labour, the administrative approval and financial sanction have already been issued. CPWD is finalizing the drawings for submission to DDA and Delhi Urban Arts Commission for their approval. CPWD has been asked to complete the project within 20 months.

Basic Facilities in Trains

2400. SHRIMATI MINATI SEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received any complaints regarding the unsatisfactory condition of sanitation, electricity and drinking water in Darjeeling Mail, Tista Torsa Express and North Bengal Express Train;

(b) if so, the details thereof; and

(c) the action taken or proposed by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) Details of total complaints received during the year 1998 regarding sanitation, electricity and drinking water on Darjeeling Mail, Tista Torsa Express and North

Bengal Express are as under:

1. Sanitation	—	Nil
2. Train Watering	—	3
3. Electricity	—	3
4. Drinking Water	—	1

(c) Corrective action is regularly taken on all the complaints. Proper watering of coaches is ensured at Sealdah and also at nominated stations enroute. Watering facilities at these stations are adequate and are regularly monitored. In order to improve lighting, coaches are being converted from 24 Volts to 110 Volts modern electrical system. These three trains are now running on 110 Volts system. Any deficiencies reported are promptly attended.

Construction of New Airports

2401. SHRI AJIT JOGI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of new airports under construction in the country, State-wise; and

(b) the time by which these projects are likely to be completed?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) and (b) A new airport at Lengpui has been commissioned in December, 1998 while a new one at Tura in Meghalaya is likely to be commissioned in July, 1999. The new airport at Kargil in State of Jammu & Kashmir is being developed and is likely to be completed by October, 1999. An airport of international standards is being constructed at Nedumbassery near Cochin and efforts are on to commission it in April, 1999.

World Cup Cricket, 1999

2402. SHRI TARIQ ANWAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to live telecast the World Cup Cricket, 1999;

(b) if not, the reasons therefor;

(c) the number of times test cricket matches and one day matches held in the country have been live telecast during the last three years;

(d) whether Doordarshan are getting enough sponsorship for this purpose; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) Prasar Bharati has intimated that Doordarshan will telecast live 11 matches of World Cup, 1999 which includes five first phase matches of India, 3 super six matches involving India plus first and second semi-finals and final of the World Cup Cricket, 1999.

(b) Does not arise.

(c) Approx. 130 one-day international matches and 2 test matches.

(d) Yes, Sir.

(e) Does not arise.

Bonded Labourers

2403. SHRI C.D. GAMIT: Will the Minister of LABOUR be pleased to state:

(a) whether a Report has been submitted by the Deputy Labour Commissioner on the recommendations that the administration should take steps to rescue bonded labourers working at brick kilns; and

(b) if so, the details of the recommendations and the decision taken for the implementation of these recommendations?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) No such report has been received by the Ministry of Labour of the Central Government.

(b) Does not arise.

Opening of Railway Booking Counters at Airports

2404. SHRI TATHAGAT SATPATHY: Will the Minister of RAILWAYS be pleased to state: